



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 10.03.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	MA No. 97/Chd/25	Al Rasheed Charitable Society	A	09.03.2026	10.03.2026	Dismissed
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Krinwant Sahay, AM			
1	ITA No. 1333/Chd/25	Sh. Abhinav Dada	A	24.02.2026	10.03.2026	Allowed
2	ITA No. 285/Chd/25	Gurdawara Sant Bhai Narain Singh Ji	A	24.02.2026	10.03.2026	Allowed
3	ITA No. 25/Chd/25	Dada Motors Enterprises	A	24.02.2026	10.03.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1620/Chd/25	Punam Rani, Krkt	B	26.02.2026	10.03.2026	Allowed
2	ITA No. 806/Chd/25	Mehal Singh	B	26.02.2026	10.03.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Rajpal Yadav, VP			
1 & 2	ITA Nos. 824 & 825/Chd/2014	The Ved Prakash Mukand Lal Educational Society	B	04.02.2026	10.03.2026	Allowed
3 & 4	ITA Nos. 833 & 834/Chd/2025	By Deptt.	B	04.02.2026	10.03.2026	Dismissed
5	ITA No. 1230/Chd/2025	Saraf The Jeweller	B	12.02.2026	10.03.2026	Partly Allowed
6	ITA No. 1592/Chd/2025	By Deptt.	B	12.02.2026	10.03.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1465/Chd/25	M/s Elite Mining Corpn.	A	09.03.2026	09.03.2026	Allowed
Author: Sh. Krinwant Sahay, AM			Co-Author: Sh. Rajpal Yadav, VP			
1	ITA No. 795/Chd/25	Sh. Harjinder Singh	A	25.02.2026	09.03.2026	Allowed
2 to 5	ITA Nos. 1269 to 1272/Chd/25	Chandigarh Royle City Promoters P. Ltd.	A	25.02.2026	10.03.2026	Partly Allowed
6 to 8	ITA Nos. 1273 to 1275/Chd/25	Kewal Krishan	A	25.02.2026	10.03.2026	Partly Allowed
Author: Sh. Krinwant Sahay, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1222/Chd/25	Sawastika Printing & Packaging	B	07.01.2026	09.03.2026	Allowed
2	ITA No. 1189/Chd/24	Mukesh Kumar HUF	A	10.02.2026	09.03.2026	Allowed
3	ITA No. 1110/Chd/25	ITO Vs Harbans Singh Sadhiora	A	12.02.2026	09.03.2026	Dismissed


Assistant Registrar